

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/ 6796 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, 20th November, 2019.

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. DJ (D) 6871, dtd. 16.11.2019.

Sir,

With reference to the above, I am directed to inform you that you have been allowed station leave permission from the morning of 17.11.2019 till the morning of 19.11.2019, as prayed for.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-04/2013/ 6797 /A, dated 20.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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